

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.611/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: ABL Infrastructure Pvt. Ltd.  
V/s.  
Spark Green Energy (Ahmednagar) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	LAKSHYANES R. ODHEKAR	Adv for Operational Creditor	
2	Jayant S. Ved	Manager Finance	

**ORDER**

**TCP 611/I&BC/NCLT/MB/MAH/2017**

1. Learned Representatives are present. From the side of the Respondent Debtor, Manager (Finance) in-person is present.
2. Requisite Form has duly been delivered. Name of the IRP to be proposed. Time is granted. To be proposed on the next date of hearing.
3. Adjourned to **25.09.2017**.

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

22.08.2017

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Sd/-

**M.K. SHRAWAT**  
Member (Judicial)